

to be laid down for future wage Boards in the light of the latest development?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) and (b). Demands have been made for wage revision in various industries like Coal Cement, Sugar, etc.

(c) A Committee has recently made recommendations about the outlines of a National Wage Policy which are under consideration.

TAKE OVER OF NON-COKING MINES

781. SHRI SWAISINGH SISODIA:
SHRIMATI LAKSHMI KUMARI
CHUNDAWAT:
SHRI MOHAMMED USMAN
ARIF:

Will the Minister of STEEL AND MINES be pleased to state:

(a) the details of the non-coking coal mines taken over by the Union Government recently; and

(b) the extent of the production of coal that is likely to be increased after taking over of these mines?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Management of 711 non-coking coal mines in different States has been taken over by the Central Government under the Coal Mines (Taking Over of Management) Act, 1973.

(b) Depending upon the materialisation of demand, the production in these mines is expected to increase by 24.5 million tonnes by 1978-79 over the actual production of 38.00 million tonnes during 1971-72.

USE OF COKING COAL BY NON-STEEL PLANTS

782. SHRI KALYAN ROY:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether coking coal is still being used by non-steel plants;

(b) if so, what is the percentage used in last two years; and

(c) whether Government have any proposal to import coking coal for the Steel Plants in future?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):

(a) and (b). A small quantity of approximately 10,000 tonnes of coking coal of inferior grade is currently being supplied to the Railways and power houses. This has been possible because the production of coking coal has been marginally in excess of the current demands of the Steel Plants. When the demand for coking coal goes up in the coming months, the allocation of coking coal to railways and power houses would be suitably reduced.

(c) There is no proposal at present to import coking coal for any of the steel plants.

LINE OF CONTROL BETWEEN INDIA AND CHINA

783. SHRIMATI LAKSHMI KUMARI
CHUNDAWAT:
SHRI MOHAMMED USMAN
ARIF:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the actual "Line of Control" between India and China after Chinese Invasion in October, 1962.

(b) whether Government consider this so-called line as the border line between India and China; and

(c) if not, what is the Government of India's position to this actual Line of Control?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) This information is available in the maps contained in the booklets "The Chinese Threat", and "Some Facts about the India-China Border" published by the Ministry of Information and Broadcasting in January 1963.

(b) and (c): The line of control only depicts the *de-facto* position on the ground and is not the border line between India-China.